

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

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| 1. Name of Officer (in full) - Sanjiv Shankarrao Patil | 3. Present post held (with date) - Joint Director |
| 2. Service to which the officer belongs - FSSAI, WR, Mumbai | 4. Present Pay - Level - 12 |
| 5. Date of Appointment - 25.11.2019 | 6. Date of Birth - 27.01-1969 |

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
1	2	3	4	5	6	7	8
A/P Mahalunge Pdwal Tah. Ambegaon Dist - Pune	Land Agri 15 R	Rs 50,000/-	Rs. 1,50,000/-	Own	Purchased on 2017	Rs. 75k/year	
A/P Nerul (W), New Mumbai	House 945.59 sqft.	Rs. 10,00,000/-	Rs. 90,00,000/-	Own	Purchased on June 1999	NIL	

Sanjiv Patil

Signature

Name - Sanjiv Shankarrao Patil

Designation - Joint Director

Date - 24.01.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.